

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/3863/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri V. K. Chandak
District & Sessions Judge,
Golaghat.

Dated Guwahati the 6th June, 2022.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(G)/5808/2022, dtd. 03.06.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **half day casual leave on 07.06.2022 (from 1 p.m.)**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/96(Pt.)/3864/A, dated

06-06-2022

Copy to :

1. The Project Manager , Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

